

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.2305/2001

Thursday, this the 11th day of July, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Ct. Ved Prakash
s/o Shri Dwarka Prashad Sharma
R/O Q.No.61, IIInd Type, New Police Colony
Shalimar Bagh, Delhi-88

..Applicant

(By Advocate: Shri Arun Bhardwaj)

Versus

1. Commissioner of Police
PHQ, IP Estate
New Delhi
2. Addl. Commissioner of Police
Armed Police
PHQ, New Delhi
3. Deputy Commissioner of Police
Vth Bn. DAP,
Kingsway Camp, N.Delhi

..Respondents

(By Advocate: Shri Harvir Singh)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:

After Having heard Shri Arun Bhardwaj, learned Advocate appearing on behalf of the applicant on merits of the present OA, ^{advocate a statement is made} he states that applicant wishes to make a representation to the respondents. He has, in the circumstances, made a prayer for withdrawal of the present OA. Present OA is permitted to be withdrawn. The same is accordingly dismissed as withdrawn. No order as to costs.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/